

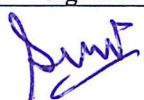
**NATIONAL COMPANY LAW TRIBUNAL
AMRAVATHI BENCH**

PRESENT: HON'BLE SHRI MOHAMMED AJMAL _ MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.08.2019 AT 10.30 AM

TRANSFER PETITION NO.	TCP(IB) NO. 93/9/AMR/TP/2019
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 242/9/HDB/2019
NAME OF THE COMPANY	Navayuga Engineering Company Ltd
NAME OF THE PETITIONER(S)	Wens Infra Projects
NAME OF THE RESPONDENT(S)	Navayuga Engineering Company Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Suman Bhardwaj	PCL	9703358320	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsel for the Petitioner (OC) is present. None appears for the Respondent. Counter filed. Call on 21.08.2019 for hearing before the admission.


MEMBER JUDICIAL